



2026:AHC:171369-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 1945 of 2026

Nasir Farooq

.....Petitioner(s)

Versus

State of U.P. and 3 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anita Singh, Mustaqeem Ahmad
Counsel for Respondent(s)	:	Ramanand Pandey, A.C.S.C.

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition purportedly in public interest has been filed by the petitioner seeking to allege that the shop-keepers dealing in non-vegetarian food are being compelled/harassed to close the shops between 30.07.2026 to 24.08.2026 during 'Kanwar Yatra'.
2. A perusal of petition reveals that blank notices, purportedly signed by the Incharge Inspector, P.S. Amroha Nagar, District Amroha, have been annexed as Annexure-1 to the petition to allege that the said notices have been served on the shop-keepers.
3. Nowhere in the petition, the names of shop-keepers on whom the notices alleged to have been served, have been disclosed and in case the notices have been served and enforced on any of the shop-keepers, the shop-keepers themselves have the cause to question the validity of the notice/action.
4. The petitioner, an Advocate, is seeking to project the case of the shop-keepers, which apparently is *mala fide*, inasmuch as, the same petitioner has made representations seeking closing down of the liquor shops on the 'Kanwar Yatra' route. The intention, apparently, has been to misuse the PIL jurisdiction for the reasons best known to the petitioner.
5. Filing of the petitions of present nature, without pleading actual cause and producing material in support of the petition and publishing news even regarding filing of the petitions of present nature essentially are

Publicity Interest Litigations and not Public Interest Litigations, which conduct of the petitioner, cannot be countenanced.

6. The petition has no substance, the same is, therefore, **dismissed**.

(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)

August 14, 2026

Sandeep/Sazia